

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 773
TO BE ANSWERED ON 13TH DECEMBER, 2022**

COTPA AMENDMENT BILL

773 DR. ANBUMANI RAMADOSS:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) Whether the Union Government will introduce COTPA Amendment Bill, 2020 in Parliament during this Winter Session;
- (b) If not, the reasons therefor;
- (c) Whether Government has taken steps to reduce smoking in public places, such as increase the penal amount for public smoking' and
- (d) The details of total number of smokers penalized for public smoking in public places for the last three years, State-wise?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): The draft Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Amendment) Bill, 2020, was hosted in public domain for pre-legislative consultation.

(d): The enforcement of provisions of Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA, 2003) primarily lies with the States/Union Territories. The information received from States/Union Territories, regarding violation of Section 4 of COTPA, 2003 during the last three years viz. 2019-20; 2020-21 and 2021-22 is enclosed at **Annexure**.

Annexure

Total number of smokers penalized under Section 4 of COTPA, 2003

S. No.	Name of State/UT	2019-20	2020-21	2021-22
1.	Andhra Pradesh	1275	946	9150
2.	Andaman & Nicobar	0	0	0
3.	Arunachal Pradesh	7	46	0
4.	Assam	212	50	42
5.	Bihar	3702		
6.	Chandigarh	1578	523	739
7.	Chhattisgarh	2718	983	1403
8.	Dadra & Nagar Haveli and Daman & Diu	26		
9.	Delhi*	45393	49	196
10.	Goa	17598	5256	5707
11.	Gujarat	72623	38302	17005
12.	Haryana	4335	3330	3648
13.	Himachal Pradesh	48107	43695	72572
14.	Jammu & Kashmir (Jammu Division)	426	5679	3363
15.	Jharkhand	232	982	527
16.	Ladakh	76	12	32
17.	Lakshadweep	30	21	1
18.	Karnataka	180688	179756	147319
19.	Kerala	86034	51959	73464
20.	Madhya Pradesh	1897	890	1780
21.	Maharashtra	22313	6543	28293
22.	Manipur	1	5	0
23.	Meghalaya	14	22	52
24.	Mizoram	568	196	63
25.	Nagaland	0	0	0
26.	Odisha	4981	2404	338
27.	Puducherry	0	0	0
28.	Punjab	21581	8609	13956
29.	Rajasthan*	28546	13842	12558
30.	Sikkim	133	36	44
31.	Tamil Nadu	20001	2432	15697
32.	Telangana	15126	5218	28035
33.	Tripura	0	0	35
34.	Uttarakhand	7447	3998	10728
35.	Uttar Pradesh	6628	2561	1553
36.	West Bengal	9400	6859	3578

* Total number of persons fined under Section-4 and Section-6 of COTPA, 2003 collectively.